

referred to a Select Committee consisting of 21 Members, namely Shri S. A. Agadi, Shri Frank Anthony, Shri M. Ayyakkannu, Shri Pulin Behari Banerji, Shri Naushir Bharucha, Shri Laxmanrao Shrawanji Bhatkar, Shri Rambir Singh Chaudhuri, Shri N. R. Ghosh, Shri Yadav Narayan Jadhav, Shri Banarsi Prasad Jhunjhunwala, Shri Liladhar Kotoki, Dr. Sushila Nayar, Shri Sarjoo Pandey, Shri Nanubhai Nichhabhai Patel, Shri Balasaheb Patil Shri Ram Garib, Shri Vutukuru Rami Reddy, Shri Radha Charan Sharma, Shri Shobha Ram, Shri Sinhasan Singh and Shri Jagjivan Ram, with instructions to report by the first day of the next session."

अलग से विचार होगा। इस के सम्बन्ध में क्या कोई निर्णय किया गया है?

प्रध्यक्ष महोदय : प्राज सुकार है इस लिये फुर्सत नहीं मिलेगी।

The Committee was appointed on the advice of the Minister. Has that Report been placed on the Table of the House?

Some Hon Members: Yes.

Mr. Speaker: I am sure that in all such cases where matters are referred by Government to a Committee for report, they will themselves move the House. If they do not, the hon. Member may certainly give notice and it will come up next time. There is little time today. We cannot get along with it today.

12.52 hrs.

*The Govt. in* *laid* *the* *Indian Railways (Amendment) Bill—contd.*

12.50 hrs. =

RE: REPORT OF THE ALIGARH MUSLIM UNIVERSITY ENQUIRY COMMITTEE

श्री प्रकाशकीर शास्त्री (गुडगांव) : प्रध्यक्ष महोदय, एक जानकारी मैं लेना चाहता हूँ। पिछले दिनों अलीगढ़ विश्वविद्यालय के सम्बन्ध में एक प्रस्ताव प्राया या तब प्राप्त कहा था कि रिपोर्ट आने पर इसी अधिवेशन में हम उम पर विचार करेंगे, यिका मंत्रालय के अनुदानों पर जब चर्चा हुई थी तब भी इस के लिये यह कहा गया था कि इस प्रश्न को न सोड़ा जाये किंकि इस प्रश्न पर सेपरेट बहस होगी। प्राज जब यह अधिवेशन समाप्त हो रहा है, तो मैं एक व्यवस्था चाहता हूँ कि अगले अधिवेशन में जब यूनिवर्सिटी शान्ति कमिशन की रिपोर्ट पर बहस होगी तो इस विषय को भी उस के साथ सिवा जावेगा या

Shri T. B. Vittal Rao (Khammam) : While I support the motion for reference to the Select Committee the Indian Railways (Amendment) Bill, I admit that I have not given sufficient thought to this Bill at all as I should have done, because I thought it would not be coming up during this Session. But I am glad that Government have decided to take it up this time so that by the time we meet next, we can have the Select Committee's Report.

The railways are going to assume a great responsibility on themselves. For instance, the annual goods traffic earnings of the railways are to the tune of Rs. 250 crores. As regards these goods which are going to be transported, the common carrier liability will be assumed by the railways, and as regards the goods which have not been taken delivery of at the respective stations after they have been transported to their destinations.